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Title: Reported damage caused to Ram Sethu due to Sethusamudram Canal Project.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, कल मैंने इस पूछा को उठाया था कि सेतु समुद्र केनाल प्रोजेक्ट, जिसे इम्प्लीमेंट करने की कोशिश की जा रही है, उसके लिए पांच ऐलाइनमेंट्स हैं। हम इसके खिलाफ नहीं हैं कि वहां कोई केनाल प्रोजेक्ट बने। वहां केनाल प्रोजेक्ट बन सकता है।...(व्यवधान)

SHRI C. KUPPUSAMI (MADRAS NORTH): Sir, the matter is *sub judice*. ...(Interruptions)

MR. SPEAKER : I will allow you, Mr. Kuppusami.

...(Interruptions)

MR. SPEAKER : It is not *sub judice*. But I will allow you. I am saying that. Even if the hon. Minister wants I will allow.

...(Interruptions)

अध्यक्ष महोदय : प्लीज़, आप बैठ जाइए।

â€!...(व्यवधान)

श्री अशोक प्रधान (सुर्जा) : अध्यक्ष महोदय, हम तो चाहते हैं कि वह बने।...(व्यवधान)

MR. SPEAKER : I am trying to control. You cannot help Mr. Pradhan.

...(Interruptions)

SHRI E. PONNUSWAMY (CHIDAMBARAM): Sir, please allow me. ...(Interruptions)

MR. SPEAKER : Please, let him say what he wants to say. I will call you to controvert that.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : यदि वहां राम सेतु को किसी भी तरह का नुकसान पहुंचाया गया।...(व्यवधान)

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): Sir, Writ Petition No. 2262/2007 is pending in the Allahabad High Court. ...(Interruptions)

MR. SPEAKER : Mr. Krishnaswamy, you are such a helpful Member and eminent Member. Please cooperate so that your views are properly recorded. I will see to that.

...(Interruptions)

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): Also O.S. No. 59/2006 is pending in Ramanathapuram Sub-Court. Stay was asked but not granted. ...(Interruptions)

MR. SPEAKER : Your views will be properly recorded. I will do that.

...(Interruptions)

MR. SPEAKER : Your views will be properly recorded. You are entitled to give your views on this issue. I am not denying that. There are other important issues. Shri Ramji Lal Suman is giving notice for the last five days.

...(Interruptions)

MR. SPEAKER : Do you not want the House to run? Please tell me.

...(Interruptions)

MR. SPEAKER : If you do not want the House to run, I will adjourn it. The House is yours, not mine alone. I have been given a job. I am trying to see that I do that job.

...(Interruptions)

MR. SPEAKER : Let us hear the hon. Minister.

...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA : Sir, I am not yielding. How can he get up to speak? I am not yielding. ...(*Interruptions*) क्या हम सेतु तोड़ा जाएगा?...(व्यवधान)

MR. SPEAKER : I am again making a request to all sections of the House.

...(*Interruptions*)

MR. SPEAKER : I am appealing to all sections of the House to please cooperate.

...(*Interruptions*)

MR. SPEAKER : The House is adjourned to meet again at 1.30 p.m.

12.28 hrs.

The Lok Sabha then adjourned till thirty minutes past Thirteen of the Clock. [MSOffice6]

13.36 hrs

*The Lok Sabha re-assembled at
thirty-six minutes past Thirteen of the Clock.*

(Shri Varkala Radhakrishnan *in the Chair*)

...(*Interruptions*)

श्री रामजीलाल सुमन (फ़िरोज़ाबाद): सभापति जी, हमारी बात सुन लें। हम लोग बराबर पांच दिन से नोटिस दे रहे हैं, क्योंकि यह बहुत गम्भीर मामला है।...(व्यवधान)

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Mr. Chairman, Sir, kindly allow two minutes each to the Members to speak. ...(*Interruptions*)

MR. CHAIRMAN : Hon. Members, please listen to me first. The 'Zero Hour' mentions will be taken after 7 o'clock. Now, we will proceed with the Legislative Business.

...(*Interruptions*)

MR. CHAIRMAN: Now, the hon. Minister can move the Bill.

...(*Interruptions*)

SHRI KINJARAPU YERRANNAIDU : Mr. Chairman, Sir, kindly allow two minutes each to the Members to speak. ...(*Interruptions*)

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Sir, you will have to listen to us. ...(*Interruptions*)

श्री रामजीलाल सुमन : सभापति जी, हमारी बात सुन लें। हम लोग बराबर पांच दिन से नोटिस दे रहे हैं, क्योंकि यह बहुत गम्भीर मामला है।...(व्यवधान)

MR. CHAIRMAN: Hon. Members, I have already clarified the position. The Business is before me, and I can only stick on to the Business placed before me. The hon. Speaker has given me a Business list, and I will have to strictly follow it. I am only doing a duty. Hence, I asked the hon. Minister to move the Electricity Bill.

...(Interruptions)

MR. CHAIRMAN: No, there is no question of further discussion on this issue, and nothing can be done about it.

...(Interruptions)

MR. CHAIRMAN: I can only stick on to the procedure laid-down by the hon. Speaker.

...(Interruptions)

SHRI KINJARAPU YERRANNAIDU : Mr. Chairman, Sir, please allow two minutes each to the Members. ...(Interruptions)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions)*

* Not recorded